

Annexure-5

Name of the corporate debtor: CEEBUILD COMPANY PRIVATE LIMITED; Date of commencement of liquidation: 27.12.2022; List of stakeholders as on: 20.02.2023

List of operational creditors (Government Dues)

(Amount in ₹)

Sl No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Assistant Commissioner of CGST & Central Excise, Junglepur Division, Haldia Commissionerate.	Central	23/01/2023	30,42,36,531.00	39,50,000.00	Operational	No	NO	0.51%	-	-	30,02,86,531.00	0	<p>a) The claim under point no (1) amounting to Rs 29,39,57,411 and point no (2) amounting to Rs. 10,000 of serial no 4 of the Claim Form: There is a stayed on the same vide order dated 20.08.2015 passed by Hon'ble Customs, Excise and Service Tax Appellate Tribunal, Eastern Regional Bench, Kolkata.</p> <p>b) The claim under point no (3) of serial no 4 of the Claim Form amounting to Rs 9,18,524 (comprising of Rs 3,22,864 as interest and Rs. 5,95,660 as penalty) : The same has been stands settled under Sabka Vishwa (Legacy Resolution Dispute Resolution) Schemes Rules, 2019. Clarification in this respect was sought from the department, however no reply was received by the liquidator.</p> <p>c) c) The interest and penalty charged under point no (4) amounting to Rs. 25,31,144 & (5) amounting to Rs 43,71,096 of serial no 4 of the claim form could not be considered as interest calculation sheet and document supporting the interest and penalty has not been provided by the department.</p>
2	Employees State Insurance Corporation	Central	25/01/2023	95,242.00	95,242.00	Operational	No	NO	0.01%	-	-	-	0	